

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal no. 67 of 2013 &
IA 110 of 2013**

Dated: 06th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Reliance Industries Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr.R. Sasiprabhu, Adv.,
Mr. Gaurav Mitra, Adv.,
Mr. Rajat Nair, Adv.,

Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv. &
Mr. Piyush Joshi, Adv.,
Ms. Nimisha Dutta, Adv. &
Ms. Sumiti Yadava, Adv.

ORDER

As per the request of learned counsel for both the parties, the matter is posted along with Appeal No.222 of 2012 which is posted on 13.5.2013. In the meantime, the Board is directed to file the Reply after serving copy on the other side on or before 09.05.2013.

Post the matter for hearing on **13.05.2013.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt